

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**16. IA 151/2022 In C.P. (IB)/3484(MB)2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 23.04.2024**

**NAME OF THE PARTIES: - IA 151/2022 Sanjay Kumar Lalit RP  
IN THE MATTER OF  
Sanjay Kumar Lalit  
V/s  
Avatar Innovatives Private Limited**

**Section: 60(5), 7 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA.No.151/2022**: - Adv. Rushab Chopra appeared for the Applicant through VC. Adv. Saloni Dhawale appeared for the Respondent No.1 to 3. Pleadings are complete. Counsel for the Applicant seeks time for argument. List this matter for final hearing on **14.06.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**